

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 41/2026

In the matter of:

Rohit Tyagi

...Applicant

Versus

Municipal Corporation of Delhi & Ors.

...Respondents

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NDOH: - 20.04.2026

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Filed by

Place: Delhi
Dated: 09 April, 2026

Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE (RESPONDENT NO. 4) IN
COMPLAINE WITH THIS HON'BLE TRIBUNAL'S ORDER
DATED 05.02.2026.**

I, Siddhartha Gautam, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-I, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, the above-captioned OA was taken up by this Hon`ble Tribunal on 05.02.2026 and pleased to issue notice on the letter petition.
3. That the applicant in the present matter raised grievance against construction of a building from the basement level to 7th floor on property no. 984/ 129 (near/adjacent to House no. 19), New Camp, Tibetan Colony known as New Aruna Nagar, Majnu Ka Tila, Delhi by encroaching upon the flood plain area of River Yamuna. Further it was also stated that said area is declared as green belt area.
4. That the DPCC officials on 20.03.2026 conducted a site visit of the mentioned site and following are the observations made during the inspection:

a). The structure found completed/finishing stage at the said plot



of area approximately 200 sq. mt.

b). No construction activity observed at the site during inspection.

c). C&D material found covered during inspection.

Copy of inspection report dated 20.03.2026 along with photographs taken during visit are collectively annexed herewith and marked as **ANNEXURE 1 (Colly)**.

5. That answering respondent on 25.03.2026 issued a letter to DDA & MCD to take further necessary action and provide compliance report. Copy of letter issued to DDA and MCD dated 25.03.2026 is annexed herewith as **ANNEXURE 2**.

6. It is therefore requested to this Hon'ble Tribunal that the present status taken report may kindly be taken on record.

[Signature]
DEPONENT

Identity of deponent who has signed in presence

VERIFICATION

I, the above-named deponent, declare the contents of the present status report are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

09 APR 2026

Verified at New Delhi on this ___ day of April, 2026.

[Signature]
DEPONENT





DECLARED THAT THE DEPONENT
Smt./Smt./Km. *S. Chhanna*
S/o W/o D/o *D.P.C.*
R/o *Parmanand*
Identified by Shri/Smt. *[Signature]*
has solemnly affirmed before me at
Delhi on *09/04/2026* at Sl. No. *4226*
that the Contents of the affidavit which have
been read and explained to him are true and
correct to his knowledge.

Oath Commissioner Delhi

09 APR 2026

ANNEXURE-1 (Colly)

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-1, DMRC IT PARK BUILDING, SHASTRI PARK, DELHI-110053 visit us at : http://dpcc.delhigovt.nic.in	
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INSPECTION REPORT DATED 20.03.2026District Old Delhi

Sl. No.	Description	Status																				
1.	Name of Agency	NA																				
2.	Office Address	NA																				
3.	Name & Address of the Project.	Owner/occupier/ Builder 19-A, Block 1, New Aruna Nagar Majnu ka Tila, Delhi-110054 (28.69956, 77.22845)																				
(i)	Name of Authorised Person & Designation	No responsible person																				
(ii)	Phone No.																					
(iii)	Email ID																					
4.	Kind of Building	Residential.																				
5.	Total Plot area: Built-Up area:	200 m ² (approx.) plot area																				
6.	Construction stage/status of the project	1. Work not started. 2. Excavation 3. Foundation/structure work <input checked="" type="checkbox"/> 4. Structure completed & at finishing stage 5. Project completed & Nil occupancy. 6. Occupancy started & operational.																				
7.	Details of DG sets	<table border="1"> <thead> <tr> <th>KVA</th> <th>Acoustic</th> <th>Stack ht above GL(Mts)</th> <th>Stack ht above RL(Mts)</th> </tr> </thead> <tbody> <tr><td></td><td></td><td></td><td></td></tr> <tr><td></td><td></td><td></td><td></td></tr> <tr><td></td><td></td><td></td><td></td></tr> <tr><td></td><td></td><td></td><td></td></tr> </tbody> </table>	KVA	Acoustic	Stack ht above GL(Mts)	Stack ht above RL(Mts)																
KVA	Acoustic	Stack ht above GL(Mts)	Stack ht above RL(Mts)																			

8.	Number of Ready Mix Concrete (RMC) plant installed at site (If Yes, Observations are to be annexed).	
9.	Measures adopted to control dust emissions :	
i	Whether reliable Low Cost PM _{2.5} and PM ₁₀ sensors be installed at project site and linked to a cloud storage platform with a live dashboard in the Dust Portal of DPCC	
ii	Whether video-fencing with remote connectivity with Dust Portal of DPCC installed at project site	
iii	Whether self-audit/self-determination of dust control measures is uploaded on Dust Portal of DPCC on a fortnightly basis	
iv	Whether continuous Wind Barriers/ Wind Breakers/ Dust Screens of appropriate height i.e. 1/3 rd of the building height and maximum up to 10 meters along the periphery of the project site have been provided	
v	Whether mandated deployment of Anti-Smog Guns in proportion to the area of construction i.e. Built- up Area has been installed at the construction site. <ul style="list-style-type: none"> • At least 1 ASG for a total construction area ranging from 5000 - 10000 Sqm • At least 2 ASG for a total construction area ranging from 10001 - 15000 Sqm • At least 3 ASG for a total construction area ranging from 15001- 20000 Sqm • At least 4 ASG for a total construction area exceeding 20000 Sqm 	
vi	Whether tarpaulin or green-net on scaffolding around the area under-construction of project site has been provided	
vii	Whether C&D Materials and waste are properly stored / contained / duly covered with Tarpaulin or green-net at the construction site	
viii	Whether unpaved surfaces and areas with loose soil are adequately sprinkled with water to suppress dust	

ix	Whether proper disposal and recycling of C&D Waste is ensured through authorized recycler of C&D Waste and log book of the same is maintained and same is not dumped in public roads/ undesignated sites	
x	Whether all vehicles carrying construction material and construction debris are fully covered and protected so as to ensure dust from construction material and debris does not become airborne transportation	
xi	Whether all vehicles including carrying construction material and construction debris of any kind cleaned and wheel washed before leaving the construction site	
xii	Whether wet-jet is being used for grinding and cutting of building materials in isolated covered area	

High Significance compliances:

- (i),(ii),(iii)(iv),(v),(viii), (x), (xi) and
- If ASG not installed/not required to be installed (Construction area <5000Sqmts) (vi), (vii) &(xii) shall also be of high significance.

In case plot area \geq 500 sqm:

Site registered on Web Portal "Dust Pollution Control Self-Assessment":

Yes () / No ()] N/A

Remarks, if any:

- No construction activity observed during inspection.
- C&D material found covered during inspection.

(No responsible person available)
Signature, Name & designation of
Person present during inspection.

20/8/26
Name & designation of
Inspecting Officials
JEE, CMC-8. Prayal JEE, CMC-8

13

20.03.2026 16:22
28.69956, 77.22845

New No. Appna Colony, Majnu-ka-Filla, Timarpur, New

No. 3342483



20.03.2026 16:19

28.69947, 77.22825

New Aruna Colony, Majnu Ka Tilla, New Aruna Nagar, New, 110054



20.03.2026 16:10

28.69957 77.22788

File No. DPCC/1013/11/2024-Regd. Office of the PGM Urban Control Committee (Computer No. 334248)

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20.03.2026 16:08
 28.69946 77.22803

ANNEXURE-2

Most Urgent
Hon'ble NGT Matter
By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
3rd Floor, Block-1, DMRC IT Park, Shastri Park,
Delhi-110053

(Visit us at: <https://dpcc.delhigovt.nic.in>)

E-Mail: teamcmc7dpcc@gmail.com

F.No. DPCC/CMC-VIII/E-334248/OA (41/2026)/2026/ 50-53

Dated: 25-3-26

To,

1. The Vice Chairman, DDA
1st Floor, B Block Vikas Sadan,
INA New Delhi-23
2. The Commissioner (MCD),
Dr. S.P. Mukherjee Civic Centre,
JLN Marg, New Delhi-110002

Sub:- Hon'ble NGT matter in OA No. 41/2026 titled as "Rohit Tyagi Versus Municipal Corporation of Delhi & Ors"

Ref:- Allegation of construction on the flood plain zone of River Yamuna.

Sir,

This refers the order dated 05.02.2026 passed by Hon'ble NGT matter in OA No. 41/2026 titled as "Rohit Tyagi Versus Municipal Corporation of Delhi & Ors" (copy enclosed).

In this regard, inspection of the alleged C&D site at 19-A, Block-1, New Aruna Nagar, Majnu Ka Tila, Delhi - 110054 (28.69956, 77.22845) was conducted by officials of DPCC on 20.03.2026 (copy of inspection report along with photographs enclosed) and following was observed: -

1. Structure found completed/finishing stage at the said plot of area approximately 200 m².
2. No construction activity observed at the site during inspection.
3. C&D material found covered during inspection.

The matter is regarding the grievance raised against the construction of a building from the basement level to 7th floor by encroaching upon the flood plain area of River Yamuna. The said area falls in 'O' Zone and as per the Master Plan of Delhi - 2021 as alleged. Also, the alleged area is declared as green belt area on property no. 984/129 (near/adjacent to House No. 19) New Camp, Tibetan Colony known as New Aruna Nagar, Majnu Ka Tila, Delhi.

In view of above, you are requested to take necessary action against the illegal & unauthorized construction, if any, under intimation to this office.

An early compliance report shall be highly appreciated.

Next Date of Hearing is 20.04.2026

Encl: As above

Yours Sincerely

(Dr. Siddhartha Gautam)

Incharge

SEE, CMC-VIII

Copy to:

1. The SDM (Chandni Chowk), 14, Padam Chand Marg, Daryaganj, New Delhi, Delhi- 110002
2. Incharge, Legal Cell, DPCC, 3rd Floor, DMRC Building, IT Park, Shastri Park, Delhi - 110053